

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

TCP (IB)-921/I&BC/(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.07.2018**

NAME OF THE PARTIES: **JCC INFRASTRUCTURE PVT. LTD.**

**v/s.**

**DBM GEOTECHNICS & CONSTRUCTIONS PVT. LTD.**

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

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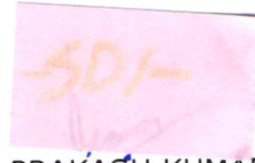
ORDER

12. TCP (IB)-921/I&BC/(MB)/2017

st this matter on 24.7.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)